GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2959

TO BE ANSWERED ON MARCH 13, 2018

NATIONAL URBAN POLICY

No. 2959 SHRI B. VINOD KUMAR : DR. KIRIT SOMAIYA : DR. C. GOPALAKRISHNAN : SHRI ASHWINI KUMAR : SHRI P. NAGARAJAN :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plans to come up with a National Urban Policy to ensure better policy implementation and timely achievement of urban development goals in the country and if so, the details thereof;
- (b) whether it is true that the Government has set up a Committee headed by Sameer Sharma to draft 'New Urbanization Policy' 2018, if so, the details and terms of reference of the Committee;

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- (c) the basic concept and special features of the proposed urban policy-2018; and
- (d) the time by which the proposed policy is likely to be implemented?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b): A Committee has been constituted under the chairmanship of Dr. Sameer Sharma, Additional Secretary, Ministry of Housing and Urban Affairs to draft a 'National Urban Policy' framework. Constitution of the Committee and terms of reference of the Committee are at Annexure.
- (c) & (d): The National Urban Policy covering the recommendations / commitments in the New Urban Agenda adopted during Habitat III and Sustainable Development Goals, will be shared with all stakeholders including the States / Union Territories in 2018.

Annexure



O-17024/1/2017-H (EFS – 9027339) Government of India Ministry of Housing & Urban Affairs (Housing Section)

> Room No. 220, C Wing, Nirman Bhawan, New Delhi – 110 011 Dated October 03, 2017

Office Order

Subject: Constitution of the Committee to draft the "National Urban Policy" – regarding.

In order to draft the "National Urban Policy" which lays out how cities should be planned and managed to promote sustainable urbanization in a holistic manner, a Committee is set up with the approval of the competent authority, comprising the following:

(i)	Dr. Sameer Sharma, Additional Secretary (Urban Affairs), Ministry of Housing & Urban Affairs	Chairman
(ii)	Mr. Shiv Das Meena, Joint Secretary (AMRUT), Ministry of Housing & Urban Affairs	Member
(iii)	Mr. Amrit Abhijat, Joint Secretary (PMAY), Ministry of Housing & Urban Affairs	Member
(iv)	Mr. Sanjeev Sanyal, Principal Economic Adviser, Department of Economic Affairs, Ministry of Finance	Member
(v)	Prof. Jagan Shah, Director, National Institute of Urban Affairs (NIUA)	Member
(vi)	Dr. Bimal Patel, President, CEPT University	Member
(vii)	Mr. Hitesh Vaidya, India Country Manager, UN- Habitat	Member

2. The Committee is mandated to outline the draft Policy in consultation with all stakeholders keeping in view of the challenges due to rapid pace of urbanization in the country. The Committee will submit the draft "National Urban Policy" within 3 months from the date of constitution of the Committee.

3. The Committee will be provided technical assistance and any other inputs by Capacity Building for Urban Development (CBUD), National Institute for Urban Affairs (NIUA) and Human Settlement Management Institute (HSMI). The Committee will be free to co-opt any expert professional, on need basis.

4. This issues with the approval of competent authority.

Sd/-(Sailesh Jogiani) Under Secretary (Housing) Tel: 2306 2252

То

Members of the Committee

Copy for information to:

- 1. PS to Hon'ble Minister of State (Independent Charge) of the Ministry of Housing & Urban Affairs
- PPS to Secretary, Ministry of Housing & Urban Affairs
 PPS to Additional Secretary (Urban Affairs), Ministry of Housing & Urban Affairs

Sd/-(Sailesh Jogiani) Under Secretary (Housing) Tel: 2306 2252